

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:148
ANSWERED ON:15.07.2002
ESTABLISHMENT OF WILDLIFE CRIME INTELLIGENCE CELL
T. GOVINDAN

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have established wildlife Crime Intelligence Cell;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a)&(b) A Wildlife Crime Cell under the charge of a Joint Director in the Ministry of Environment & Forests has been established by the Government. The Wildlife Crime Cell is responsible for intelligence gathering on wildlife, poaching and illegal trade from various Non Governmental Organisations in the field of wildlife conservation and various enforcement agencies and intelligence organizations of Government of India, and take up with the most appropriate agency for enforcement action in consultation with Additional Director General of Forests (Wildlife).

- (c) Does not arise.